

MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR

Schedule of Third Phase Induction Training Course for the Civil Judges (Entry Level) of 2020 Batch through online

(28.06.2021 to 23.07.2021)

[First week – 28.06.2021 to 02.07.2021]

DATE/ DAY	SESSION – I 10:30 am to 11:45 am	SESSION – II 12:00 pm to 1:15 pm	SESSION – III 2:00 pm to 3:30 pm	EXERCISES	SUBMITTED
28.06.2021 Monday	Inaugural Session & Feedback from the participants, identifying issues and challenges faced on the Board By: Director, MPSJA	Interactive discussion on – Key issues relating to Remand and Bail (Contd.) By: Shri Jayant Sharma, Faculty (Jr.), MPSJA	Interactive discussion on – Key issues relating to Remand and Bail By: Shri Jayant Sharma, Faculty (Jr.), MPSJA	Ex.1: Order-sheet writing deciding application for grant of remand and bail	On 29.06.2021 till 10:00 am
29.06.2021 Tuesday	Interactive discussion on – Relating to interim custody of property under Section 451/457 CrPC and other Special Acts By: Shri T. S. Ajmani, O.S.D.-I, MPSJA	Interactive discussion on – Key issues relating to M.P. Land Revenue Code, 1959 By: Shri Dharendra Singh, Faculty (Sr.), MPSJA	Interactive discussion on – Key issues relating to Electronic Evidence By: Shri Yashpal Singh, Dy. Director, MPSJA	Ex.2: Presentation on Plea Bargaining	On 30.06.2021 till 10:00 am
30.06.2021 Wednesday	Suits for Declaration: Sec. 9 CPC & Sec. 34, Specific Relief Act, 1963 By: Director, MPSJA	Interactive discussion on – Relating to Framing of charges, discharge and alteration of charges By: Shri T. S. Ajmani, O.S.D.-I, MPSJA	PRESENTATION NO. 1 BY PARTICIPANTS ON PLEA BARGAINING	Ex.3: Order writing under Section 125 CrPC	On 01.07.2021 till 10:00 am
01.07.2021 Thursday	Interactive discussion on – Committal u/s 209 & 323 CrPC, trial of counter cases, and issues relating to Section 299 CrPC By: Shri Yashpal Singh, Dy. Director, MPSJA	Sensitization on – Juvenile Justice (Care & Protection of Children) Act, 2015 By: Shri Dharendra Singh, Faculty (Sr.), MPSJA	Interactive discussion on – Key issues relating to cases under Section 125 CrPC and its execution in the light of Ex.3 By: Shri T. S. Ajmani, O.S.D.-I, MPSJA	Ex.4: Framing of issues	On 02.07.2021 till 10:00 am
02.07.2021 Friday	Key issues relating to important provisions of Indian Stamp Act, 1899 and the Registration Act, 1908 with special reference to impounding of documents By: Shri Jayant Sharma, Faculty (Jr.), MPSJA	MOCK TRIAL	MOCK TRIAL	Ex.5: Presentation No.2 on Guidelines issued by Supreme Court relating to NI Act, 1881	

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DIRECTOR

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[Second week – 05.07.2021 to 09.07.2021]

DATE/ DAY	SESSION – I 10:30 am to 11:45 am	SESSION – II 12:00 pm to 1:15 pm	SESSION – III 2:00 pm to 3:30 pm	EXERCISES	SUBMITTED
05.07.2021 Monday	Interactive discussion on – Key issues relating to interim applications in Civil Cases and Order sheet writing By: Director, MPSJA	Interactive discussion on – Law relating to temporary injunction under Order 39 Rules 1 & 2 By: Shri Yashpal Singh, Dy. Director, MPSJA	PRESENTATION NO. 2 BY PARTICIPANTS ON GUIDELINES ISSUED BY SUPREME COURT RELATING TO NI ACT CASES	Ex.6: Court Fees Act, 1870 and Suit Valuation Act, 1887	On 6.07.2021 till 10:00 am
06.07.2021 Tuesday	Interactive discussion on – Key issues relating to Court Fees Act, 1870 and Suit Valuation Act, 1887 <i>(Contd..)</i> By: Shri Jayant Sharma, Faculty (Jr.), MPSJA	Interactive discussion on – Key issues relating to Court Fees Act, 1870 and Suit Valuation Act, 1887 By: Shri Jayant Sharma, Faculty (Jr.), MPSJA	Interactive discussion on – Key issues relating to Specific Relief Act, 1963 By: Shri Bharat Kumar Vyas, Addl. District Judge, Bhopal	Ex.7: Judgment writing Criminal	On 8.07.2021 till 10:00 am
07.07.2021 Wednesday	Interactive discussion on – Key issues relating to interim applications in Criminal Cases and Order sheet writing By: Director, MPSJA	MOCK TRIAL	MOCK TRIAL	Ex.8: Order writing : Order 39 Rules 1 & 2 CPC	On 9.07.2021 till 10:00 am
08.07.2021 Thursday	Interactive discussion on – Framing of issues in the light of Ex. 4 By: Shri Dharendra Singh, Faculty (Sr.), MPSJA	Interactive discussion on – Key issues relating to Negotiable Instruments Act, 1881 <i>(Contd..)</i> By: Shri Jayant Sharma, Faculty (Jr.), MPSJA	Interactive discussion on – Key issues relating to Negotiable Instruments Act, 1881 By: Shri Dharendra Singh, Faculty (Sr.), MPSJA	Ex.9: Presentation No.3 on Law relating to Domestic Violence Cases	
09.07.2021 Friday	Interactive discussion on – Key issues relating to Pandemic related cases : Law & Procedure By: Shri Yashpal Singh, Dy. Director, MPSJA	Open interactive session based on queries (civil & criminal cases) By: Director, MPSJA	PRESENTATION NO. 3 BY PARTICIPANTS ON LAW RELATING TO DOMESTIC VIOLENCE CASES	Ex.10: Judgment writing Civil	On 12.07.2021 till 10:00 am

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(28.06.2021 to 23.07.2021)

[Third week – 12.07.2021 to 16.07.2021]

DATE/ DAY	SESSION – I 10:30 am to 11:45 am	SESSION – II 12:00 pm to 1:15 pm	SESSION – III 2:00 pm to 3:30 pm	EXERCISES	SUBMITTED
12.07.2021 Monday	Discussion on – Key issues relating to Accommodation control Act, 1961 By: Director, MPSJA	Discussion on – Criminal Judgement in the light of Ex.7 By: Shri Dharendra Singh, Faculty (Sr.), MPSJA	Discussion on – (i) Key issues relating to Order 17 Rule 2 & 3 CPC; (ii) Order 39 Rules 1 & 2 CPC in the light of Ex.8 By: Shri Yashpal Singh, Dy. Director, MPSJA	Ex.11: Judgment writing Criminal	On 13.07.2021 till 10:00 am
13.07.2021 Tuesday	Interactive discussion on – Recording of evidence in Criminal Cases, adjournments u/s 309 CrPC and recording of statement u/s 164 CrPC <i>(Contd..)</i> By: Shri T. S. Ajmani, O.S.D.-I, MPSJA	Interactive discussion on – Recording of evidence in Criminal Cases, adjournments u/s 309 CrPC and recording of statement u/s 164 CrPC By: Shri T. S. Ajmani, O.S.D.-I, MPSJA	MOCK TRIAL	Ex.12: Judgment writing Civil	On 14.07.2021 till 10:00 am
14.07.2021 Wednesday	Interactive discussion on – Key issues relating to offences under Special Acts - Arms Act, Excise Act, Govansh Vadh Pratishedh Adhiniyam etc. <i>(Contd..)</i> By: Shri Yashpal Singh, Dy. Director, MPSJA	Interactive discussion on – Key issues relating to offences under Special Acts - Arms Act, Excise Act, Govansh Vadh Pratishedh Adhiniyam etc. By: Shri Yashpal Singh, Dy. Director, MPSJA	MOCK TRIAL	Ex.13: Presentation no.4 on Settlement of Disputes outside the Court u/s 89 CPC	
15.07.2021 Thursday	Interactive discussion on – Recording of Evidence & dealing with objections and adjournment in civil cases <i>(Contd..)</i> By: Shri Jayant Sharma, Faculty (Jr.), MPSJA	Interactive discussion on – Recording of Evidence & dealing with objections and adjournment in civil cases By: Shri Jayant Sharma, Faculty (Jr.), MPSJA	PRESENTATION NO. 4 BY PARTICIPANTS ON SETTLEMENT OF DISPUTES OUTSIDE THE COURT U/S 89 CPC	Ex.14: Judgment writing Civil	On 19.07.2021 till 10:00 am
16.07.2021 Friday	Interactive discussion on – Public Gambling Act, 1957, Police Act, 1861 & MMDR Act, 1957 By: Shri T. S. Ajmani, O.S.D.-I, MPSJA	Discussion on – Civil Judgement in the light of Ex.10 By: Shri Dharendra Singh, Faculty (Sr.), MPSJA	Open interactive session based on queries (civil & criminal cases) By: Director, MPSJA	Ex.15: Presentation no.5 on Trial Procedure in Complaint Cases	

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[Fourth week – 19.07.2021 to 23.07.2021]

DATE/ DAY	SESSION – I 10:30 am to 11:45 am		SESSION – II 12:00 pm to 1:15 pm		SESSION – III 2:00 pm to 3:30 pm
19.07.2021 Monday	Interactive discussion on – Wild Life Protection Act, 1972 and Indian Forest Act, 1927 – Offences and Trial By: Shri T. S. Ajmani, O.S.D.-I, MPSJA	T E A	Discussion on – Criminal Judgement in the light of Ex.11 By: Shri T. S. Ajmani, O.S.D.-I, MPSJA	L U N C H	MOCK TRIAL
20.07.2021 Tuesday	Interactive discussion on – Execution Proceedings & Objections different modes of execution and allied issues (Contd..) By: Shri Dharendra Singh, Faculty (Sr.), MPSJA	B R E A K	Interactive discussion on – Execution Proceedings & Objections different modes of execution and allied issues By: Shri Dharendra Singh, Faculty (Sr.), MPSJA	B R E A K	PRESENTATION NO. 5 BY PARTICIPANTS ON TRIAL PROCEDURE IN COMPLAINT CASES
21.07.2021 Wednesday	HOLIDAY ON ACCOUNT OF ID-UL-ZUHA				
22.07.2021 Thursday	Discussion on – Civil Judgement in the light of Ex.12 By: Shri T. S. Ajmani, O.S.D.-I, MPSJA	T E A	Discussion on – Criminal Judgement in the light of Ex.14 By: Shri Yashpal Singh, Dy. Director, MPSJA	L U N C H	Open interactive session based on queries (civil & criminal cases) By: Shri Dharendra Singh, Faculty (Sr.), MPSJA & By: Shri Jayant Sharma, Faculty (Jr.), MPSJA
23.07.2021 Friday	Court Management, Board Management, Time Management and dealing with old pending cases (Contd..) By: Director, MPSJA	B R E A K	Court Management, Board Management, Time Management and dealing with old pending cases By: Director, MPSJA	B R E A K	Valedictory Session

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